

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BHARAT NRE COKE LTD Date of Commencement of Liquidation: 24-11-2022; List of Stakeholders as on Date: 06-06-2023; Name of IP: Ms. VARSHA BAGRI; Process Number: 1; Last 5 digit of registration number: 12783

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		6974648.2		6974648.2				NA
2	Liquidation costs incurred till date		7212406.4		7212406.4				NA
3	Secured financial creditors	3	2196681204.77	3	2196681204.77				Annexure 3
4	Unsecured financial creditors	10	29503904836.65	10	23120936211.67		6382968624.98		Annexure 4
5	Operational creditors (Workmen)	32	657322	32	657322				Annexure 5
6	Operational creditors (Employees)	21	1388607	21	1388607				Annexure 6
7	Operational creditors (Government Dues)	0		0					NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	15194013	6	15194013				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	23	412181820	23	412181820				Annexure 9
Total		95	32144194858.02	95	25761226233.039997	0	6382968624.98	0	